

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 103

COMP.APPL/82 (CH)2024
COMP.APPL/ 83 (CH)2024
COMP.APPL/100 (CH)2024
COMP.APPL/101 (CH)2024
And
C.P.(CAA)/4/Chd/Pb/2024
(2nd Motion)

IN THE MATTER OF
Khanna Paper Mills Limited

...

Petitioner Company

Under Section: 230-232, CA 2013
R 11 NCLT 2016

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Sd/-

Court Officer